

Securities Appellate Tribunal  
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member  
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
 CIVIL CAUSE LIST OF DATE :06/10/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION-COURTCODE-MENTION0610-AT11.00AM-11.05A.M.**

**76-ADM-COURTCODE-ILLIQUIDSTOCKOPTION-AT11.05AM**

1	SEBI Appeal	766/2023	Hemlata Agrawal Vs. SEBI	Corporate professional Advisors and Adv
Sub Matter :		Misc. Application/0001213/2023		
Sub Matter :		Misc. Application/0001214/2023		
Sub Matter :		Misc. Application/0001293/2023		
3	Misc. Application	1213/2023	Hemlata Agrawal- Urgency Vs. SEBI	Corporate professional Advisors and Adv
(Main Matter Number :SEBI Appeal/0000766/2023)				
	Misc. Application	1214/2023	Hemlata Agrawal-Delay Vs. SEBI	Corporate professional Advisors and Adv
(Main Matter Number :SEBI Appeal/0000766/2023)				
	Misc. Application	1293/2023	Hemlata Agrawal-Interim Reliefs Vs. SEBI	Corporate professional Advisors and Adv
(Main Matter Number :SEBI Appeal/0000766/2023)				

**431-PARTHEARD-COURTCODE-CASHFO-AT11.08AM**

2	SEBI Appeal	87/2021	Reliance Industries Limited Vs. SEBI	AZB and Partners, Mr. Amey Nabar, Representative K. Ashar and Co.
	SEBI Appeal	88/2021	Mukesh D. Ambani Vs. SEBI	AZB and Partners, Mr. Amey Nabar, Representative K. ASHAR AND CO.

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	89/2021	Navi Mumbai SEZ Pvt. Ltd. Vs. SEBI	M/s. Krishnamurthy and Co. K. ASHAR AND CO.
	SEBI Appeal	90/2021	Mumbai SEZ Ltd. Vs. SEBI	M/s. Krishnamurthy and Co. K. ASHAR AND CO.

**340PARTHEARD-COURTCODE-BOMBAYDYEINGWTM-AT12NOON**

<b>3</b>	SEBI Appeal	838/2022	The Bombay Dyeing and Man. Com. ltd and Anr. Vs. SEBI	JADEJA AND SATIYA
	Sub Matter(Disposed) :	Misc. Application/0001353/2022		
	Sub Matter(Disposed) :	Misc. Application/0001354/2022		
	Sub Matter :	Misc. Application/0001789/2022		
	Sub Matter :	Misc. Application/0001632/2022		
	Sub Matter(Disposed) :	Misc. Application/0000067/2023		
	SEBI Appeal	839/2022	Nusli Neville Wadia and Ors. Vs. SEBI	JADEJA AND SATIYA
	Sub Matter(Disposed) :	Misc. Application/0001355/2022		
	Sub Matter(Disposed) :	Misc. Application/0001356/2022		
	Sub Matter(Disposed) :	Misc. Application/0000068/2023		
	SEBI Appeal	840/2022	SCAL Services Limited and Ors. Vs. SEBI	Sujit Lahoti and Associates
	Sub Matter(Disposed) :	Misc. Application/0001373/2022		
	Sub Matter(Disposed) :	Misc. Application/0001374/2022		
	Sub Matter(Disposed) :	Misc. Application/0000069/2023		
	Misc. Application	1632/2022	THE BOMBAY DYEING AND MAN. COM. LTD-RECTIFICATION Vs. SEBI	JADEJA AND SATIYA
	(Main Matter Number :SEBI Appeal/0000838/2022)			
	SEBI Appeal	1016/2022	MR.R.A.SHAH AND ORS. Vs. SEBI	Parth P. Shah
	Sub Matter(Disposed) :	Misc. Application/0001688/2022		
	Sub Matter(Disposed) :	Misc. Application/0001689/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1789/2022	MR. ROHIT MANSUKHANI-INTERVENER Vs. SEBI	Rohit Mansukhani
(Main Matter Number :SEBI Appeal/0000838/2022)				
<b><u>948-DISPOSAL-COURTCODE-GDRRAINBOW-AT12.05PM</u></b>				
4	SEBI Appeal	185/2022	SPARROW ASIA DIVERSIFIED FUND Vs. SEBI	Rajani Associates
Sub Matter(Disposed) : Misc. Application/0000190/2022				
	SEBI Appeal	219/2022	Aspire Emerging Fund Vs. SEBI	Aagam Doshi and Co.
Sub Matter(Disposed) : Misc. Application/0000373/2022				
Sub Matter(Disposed) : Misc. Application/0000435/2022				
	SEBI Appeal	495/2022	European American Investment Bank AG Vs. SEBI	Ganesh and Co
Sub Matter(Disposed) : Misc. Application/0000831/2022				
Sub Matter(Disposed) : Misc. Application/0000832/2022				
Sub Matter : Misc. Application/0000833/2022				
Sub Matter : Misc. Application/0001340/2022				
19	Misc. Application	833/2022	European American Investment Bank AG -STAY Vs. SEBI	Ganesh and Co
(Main Matter Number :SEBI Appeal/0000495/2022)				
	SEBI Appeal	535/2022	AJAY GOENKA AND ANR. Vs. SEBI	J.M. Bhalgat Advocate
Sub Matter : Misc. Application/0001287/2022				
	SEBI Appeal	542/2022 ( /0000 )	Arun Panchariya Vs. SEBI	
Sub Matter : Misc. Application/0000961/2022				
Sub Matter(Disposed) : Misc. Application/0000962/2022				
Sub Matter(Disposed) : Misc. Application/0000963/2022				
Sub Matter : Misc. Application/0001339/2022				

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	Misc. Application	961/2022	ARUN PANCHARIYA-INTERIM RELIEF Vs. SEBI (Main Matter Number :SEBI Appeal/0000542/2022)	
	SEBI Appeal	750/2022	AJAY GOENKA AND ANR. Vs. SEBI Sub Matter(Disposed) : Misc. Application/0001069/2022	J.M. Bhalgat Advocate
	Misc. Application	1287/2022	SEBI-DELAY IN REPLY Vs. Ajay Goenka and Anr (Main Matter Number :SEBI Appeal/0000535/2022)	VIDHI PARTNERS J.M. Bhalgat Advocate
	Misc. Application	1339/2022	SEBI-DELAY IN REPLY Vs. ARUN PANCHARIYA (Main Matter Number :SEBI Appeal/0000542/2022)	VIDHI PARTNERS Sandeep Wadhawan, Advocate
26	Misc. Application	1340/2022	SEBI-DELAY IN REPLY Vs. European American Investment Bank AG (Main Matter Number :SEBI Appeal/0000495/2022)	VIDHI PARTNERS Ganesh and Co
<b><u>887DISPOSAL-COURTCODE-IIFLSECURITIESAO-AT12.10P.M.</u></b>				
5	SEBI Appeal	387/2022	IIFL SECURITIES LIMITED Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000668/2022	Shah and Ramaiya
28	SEBI Appeal	388/2022	IIFL SECURITIES LIMITED Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000669/2022	Shah and Ramaiya

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	776/2023	IIFL SECURITIES LTD.-URGENCY Vs. SEBI	SHAH AND RAMAIYA C.A.
(Main Matter Number :SEBI Appeal/0000527/2023)				
	SEBI Appeal	527/2023	IIFL SECURITIES LTD. Vs. SEBI	SHAH AND RAMAIYA C.A.
Sub Matter :		Misc. Application/0000776/2023		
<b><u>351-DISPOSAL-COURTCODE-INVESTMENTADVISER-AT12.15PM</u></b>				
6	SEBI Appeal	857/2022	MONEY SECURE INVESTOR Vs. SEBI	ABHISHEK MISHRA, CS
Sub Matter(Disposed) :		Misc. Application/0000101/2023		
<b><u>342DISPOSAL-COURTCODE-PARICHAYAO-AT12.20PM</u></b>				
7	SEBI Appeal	342/2023	DHIREN DHARAMDRAS AGRAWAL AND ORS Vs. SEBI	Jyoti Pandey Advocate
Sub Matter(Disposed) :		Misc. Application/0000369/2023		
Sub Matter :		Misc. Application/0000783/2023		
	SEBI Appeal	343/2023	AMUL GAGABHAI DESAI AND ORS Vs. SEBI	Lexkare Legal
Sub Matter(Disposed) :		Misc. Application/0000388/2023		
	SEBI Appeal	344/2023	JANAKRAY VITTHALDAS SONI AND ORS Vs. SEBI	Lexkare Legal
Sub Matter(Disposed) :		Misc. Application/0000402/2023		
	SEBI Appeal	345/2023	KRUNAL GOPALDAS RANA AND ANR Vs. SEBI	Lexkare Legal
Sub Matter(Disposed) :		Misc. Application/0000403/2023		

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	SEBI Appeal	346/2023	SANJAY JETHALAL SONI AND ORS Vs. SEBI	Lexkare Legal
Sub Matter(Disposed) : Misc. Application/0000416/2023				
	SEBI Appeal	347/2023	AMITKUMAR RAMESHCHANDRA RANA Vs. SEBI	Akhil Sarathy Advocate
Sub Matter(Disposed) : Misc. Application/0000447/2023				
	Misc. Application	783/2023	SEBI DELAY IN REPLY Vs. DHIREN DHARAMDASAGRAWAL AND CO.	THE LAW POINT
(Main Matter Number :SEBI Appeal/0000342/2023)				

**124-DISPOSAL-COURTCODE-TRIFIDADVISER-AT12.25PPM**

8	Misc. Application	437/2023	TRIFID RESEARCH AND ORS.-DELAY Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000365/2023)				
	SEBI Appeal	365/2023	TRIFID RESEARCH AND ORS. Vs. SEBI	Prakash Shah and Associates
Sub Matter : Misc. Application/0000437/2023				
Sub Matter(Disposed) : Misc. Application/0000821/2023				
Sub Matter(Disposed) : Misc. Application/0000833/2023				

	SEBI Appeal	402/2023	CAPITALAIM FINANCIAL ADVISORY PVT. LTD. AND ANR. Vs. SEBI	Prakash Shah and Associates
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**465-DISPOSAL-COURTCODE-KRIPAAO-AT12.30PM**

9	SEBI Appeal	654/2023	KRIPA SECURIRTIES PRIVATE LTD Vs. NSEIL	R V LEGAL
Sub Matter(Disposed) : Misc. Application/0000951/2023				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter :	Misc. Application/0001032/2023		
	Misc. Application	1032/2023	KRIPA SECURITIES PVT. LTD. STAY Vs. NSEIL	R. V. LEGAL
	(Main Matter Number :SEBI Appeal/0000654/2023)			
	SEBI Appeal	712/2023 ( /0000 )	KRIPA SECURITIES PVT LTD Vs. SEBI	
	Sub Matter :	Misc. Application/0001020/2023		
	Sub Matter :	Misc. Application/0001021/2023		
	Misc. Application	1020/2023	KRIPA SECURITIES PVT. LTD-STAY Vs. SEBI	R. V. LEGAL
	(Main Matter Number :SEBI Appeal/0000712/2023)			
46	Misc. Application	1021/2023	KRIPA SECURITIES PVT. LTD-DELAY Vs. SEBI	R. V. LEGAL
	(Main Matter Number :SEBI Appeal/0000712/2023)			